

**THE HIGH COURT OF ORISSA, CUTTACK**

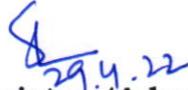
**CORRIGENDUM to Tender Notice No.-6114 Dtd. 19.04.2022**

No. 6751 Dtd. 29.04.2022

It is for general information that, all other terms and conditions remaining unaltered, the following change is hereby made to the Tender Call Notice No.-6114 Dtd. 19.04.2022 at Sl. No.-2 under heading "**Documents to be enclosed**".

A refundable earnest money deposit of Rs. 10,000/- (Rupees Ten Thousand Only) may be deposited in shape of Demand Draft from "**any Bank as stipulated in the finance Department Letter No.-22857 Dtd. 19.08.2021**" instead of any Nationalised Bank as mentioned earlier.

The Authority reserves the right to accept or reject the highest bid against each item and his decision in this regard will be final.

  
29.4.22  
**Asst. Registrar(Admn.)  
The High Court of Orissa,  
Cuttack**

Memo No. 6752 Dtd. 29.04.2022  
Copy forwarded to-

1. The superintendent, Computer Section, for uploading the same in the OHC website

  
29.4.22  
**Asst. Registrar(Admn.)  
The High Court of Orissa,  
Cuttack**